

SL. No.17

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)
CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/136/2021
NAME OF THE COMPANY	Dendakuri Ramachandra Raju & Leo Meridian Infrastructure Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Dendakuri Ramachandra Raju & Leo Meridian Infrastructure Projects & Hotels Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Srikanth Rathi for the Petitioner.

Matter is adjourned to 20.12.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**